

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar/Jammu)

## ORDER

No. 473 of 2022/RG/NG

Dated: 28-10-2022

In exercise of the powers conferred upon His Lordship Hon'ble the Chief Justice in terms of the Rule 6 of the Jammu and Kashmir High Court Staff (Conditions of Service) Rules, 1968 and in partial modification of Order No. 579 dated 24-10-2008 read with order No. 1415 dated 27-01-2018 and Order No. 193 dated 22-05-2019, His Lordship Hon'ble the Chief Justice has been pleased to amend and prescribe the following experience for the post of Additional Registrar-cum-Secretary, Additional Registrar-cum-Bench Secretary and Additional Registrar (Administration) as shown against each:

Name of the Post	Mode of Appointment	Minimum Qualification required	Minimum experience, if any, required	Existing pay scale
Additional Registrar-cum-Secretary	By promotion from amongst Secretaries (Selection Grade)/Joint Registrars on the basis merit cum seniority.	Graduation from any recognized University	02 years as Joint Registrar or 04 years as Joint Registrar/ Secretary (Selection Grade) including Secretary (Entry Level)	Level-13 (123100-215900)
Additional Registrar-cum-Bench Secretary	By promotion from amongst Selection Grade Bench Secretaries/Joint Registrars on the basis merit cum seniority.	Law Graduate	02 years as Joint Registrar or 04 years as Joint Registrar/ Bench Secretary (Selection Grade) including Bench Secretary (Entry Level)	Level-13 (123100-215900)
Additional Registrar (Administration)	By promotion from amongst Deputy Registrar (Selection Grade)/Joint Registrars on the basis merit cum seniority.	Graduation from any recognized University	02 years as Joint Registrar or 04 years as Joint Registrar/ Deputy Registrar (Selection Grade) including Deputy Registrar (Entry Level)	Level-13 (123100-215900)

Further, relaxation of experience shall be granted in favour of the eligible officers/officials who have other requisite qualification in terms of Foot Note-2 of High Court Order No. 579 dated 24-10-2008.

**By Order.**

(Sanjeev Gupta)  
Registrar General

No: 38709-34 of 2022/RG/NG

Dated: 28-10-2022

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
..... for information of their Lordships.

3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Director, J&K Judicial Academy, Srinagar.
5. Registrar Inspection, High Court of J&K and Ladakh, Srinagar.
6. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
7. Registrar Judicial, High Court Wing, Jammu/Srinagar.
8. Registrar Adm./Recruitment, High Court Main Wing, Srinagar.
9. Director Finance, High Court of Jammu & Kashmir and Ladakh, Srinagar.
- ✓ 10. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Srinagar for uploading of the same on the official website of the High Court.
11. Incharge Library, High Court Wing, Jammu/Srinagar for keeping up of the record of the same.
12. Order Book.

Registrar General

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28-10-2022